

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No.32/(MAH)/2016  
CA No.

CORAM:

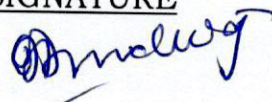
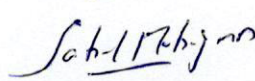
Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2016

NAME OF THE PARTIES: Shri Rohtas Jugalkishore Gupta  
V/s.  
M/s. Jugnar Processors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	M. S. BHARDWAS Smt. U. P. Verma	Advocate for Rohtas	
2.	SANIL MAITAJAN	Advocate for-2	

**ORDER**

**C.P. No. 32/397-398/CLB/MB/MAH/2016**

Ld. Counsel for both sides are present.

At the request of both the parties, list this matter for hearing on 27<sup>th</sup> January, 2017.

sd/-  
**B.S.V. PRAKASHKUMAR**  
Member (Judicial)

Dated: 23.11.2016

sd/-  
**V. NALLASENAPATHY**  
Member (Technical)